

F. No. J-11017/41/2024-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated the 25<sup>th</sup> July, 2024

**ORDER**

The President is pleased to accept the resignation of Shri Amit Kumar, Senior Panel Counsel for High Court of Delhi, with effect from 17.07.2024.

2. Consequently, the name of Shri Amit Kumar, Advocate, appearing in at the serial number '45' in the List 'A' under Senior Panel counsel of this Department's Order No. J-11017/26/2023-Judicial dated 13.03.2024, stands omitted.

3. Hindi version of this order will follow.



(Manindra Choudhary)  
Assistant Legal Advisor

**Copy (through email) to:**

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. PPS to Ld. Attorney General of India/PS to Ld. Solicitor General of India.
4. The Registrar, High Court of Delhi.
5. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
6. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office copies.



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